

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 13097- JK (LD) of 2025**

**DATED: - 06 - 10 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated: 06.10.2025

No:-LAW-OIC/10/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Deputy Legal Remembrancer



**Annexure to the Government Order No. 13097- JK (LD) of 2025 dated 06.10.2025.**

S No.	Title of the Case	OIC
1	OA No. 222/2024 titled Alyas Ahmed Vs UT of J&K & Ors.	Mr. Kuljeet Dingh, Dy.SP
2	OA No. 444/2025 titled Maroofa Begum VS UT of J&K & Others.	Sh. Kuldeep Kumar, Dy.SP DAR
3	FIR No. 01/2025 of P/S Bari-Brahmana U/Ss 8/21/22/25/29 NDPS Act titled Shakir Rashied Dhar & anr. Vs UT of J&K.	Sh. Pradeep Singh Sen, SDPO Bari Brahmana
4	WP(C) No. 1237/2025 titled M/S Dogra Gun House Vs. UT of J&K and another.	Mr. Monish Kumar Under Secretary, Home Department
5	OWP No. 164/2019 titled Masrat Jabeen Vs. State of J&K and Ors.	Mr. Rouf A Lone, Under Secretary, Home Deptt.
6	OA No. 571/2024 titled Mohammad Yousuf Wani & others Vs. UT of J&K and others.	Shri Nazir Ahmad Yatoo, ADO, PHQ, J&K
7	FIR No. 34/2025 of P/S Bari Brahmana U/S 8/21/22/25/29 NDPS Act titled Asif Rehman Reshi Vs UT of J&K through P/S Bari Brahmana.	Sh. Pardeep Sen, SDPO P/S Bari Brahmana
8	FIR No. 51/2025 of P/S Bhaderwah U/S 351(2)/64 BNS and 5/6 POCSO Act titled Abdul Qayoom Dar UT of J&K through P/S Bhaderwah.	Sh. Shoket Ali, DySP, SDPO Bhaderwah
9	FIR No. 48/2023 of P/S Gandoh U/S 500/504/506 IPC 3 SC ST (POA) Act titled UT of J&K through P/S Gandoh Vs Bal Krishan Pathania.	Sh. Raj Kumar Koul, DySP, SDPO, Gandoh
10	FIR No. 92/2024 of P/S Arnas U/S 64/137(2) BNS & 4/17 POCSO Act titled Taraf alias Sahil Vs UT of J&K through P/S Arnas.	Sh. Updesh Kumar, DySP, SDPO, Arnas
11	FIR No. 118/2024 of P/S Billawar U/S 64/65/76 and 126(2) BNS and 3/4 POCSO Act titled Danish Ahmed Vs UT of J&K through Ld. PP Kathua.	Sh. Neeraj Padyar, DySP, SDPO Billawar
12	WP(C) titled UT of J&K and Ors. Vs. Akhtar Hussain.	Mr. Peerzada Aijaz Ahmad No. JKPS-116080 DyCO IRP 4th Bn
13	TA No. 9273/2020 in SWP No. 1948/2013 titled Aquib Jan & ors. v/s State of J&K & others.	Sh. Kuljit Singh Dy.SP (UAPA)
14	OA No. 311/2025 titled Preeti Devi Vs. Union Territory of Jammu & Kashmir & Ors.	Sh. Kuljeet Singh, Dy.SP, UAPA
15	WP(C) titled UT of J&K and Ors. Vs. Mohd. Aslam Khan	Mr. Mohd Azeem, dy.SP, PID No. EXJ-956369, Adjutant, JKA-6th Bn.
16	OA No. 893/2025 titled Ghulam Nabi Bhat Vs UT of J&K and Ors	Shri Mohd Aslam JKPS Addl. Superintendent of Police HQ Doda
17	TA No. 61/4206/2020 titled Panjak Kumar Sharma Vs State of J&K and Ors	Shri Kuljit Singh DySP UAPA Cell PHQ




18	Suit 190/2025 titled Subash Chander Prasher Vs Chief Secretary, Government of India and Ors	Shri Vinod Kumar, DySP SDPO Nagrota
19	WPC No. ___/2025 titled Parveen Singh Vs UT of J&K and Ors	Smt Farha Nishat JKPS DYSP Hqrs Jammu
20	CRM (M) No. 561/20225 titled Bindu Singh Jamwal and Anr Vs UT of J&K and Ors	Shri Mudassir Hussain SDPO Domana Jammu
21	WPC No. ___/2025 titled UT of J&K Vs Shaheen Ahmad Rather	Shri Bashir Ahmad Wagay DySP PID NO. EXK 931982 of IRP-11 <sup>th</sup>
22	OA No. 900/2025 titled Mohd Shafi Vs UT of J&K and Ors	S. Dalheet Singh DySP Asst Principal PTS Kathua
23	OA NO. 931/2025 titled Javid Ahmad Wagay and Ors Vs UT of J&K and Ors	Ms. Saba Shawl Staff Officer to DGP Prisons Department J&K
24	HCP No. ___/2025 titled Mahavir Singh @Appu Vs UT of J&K and Ors	Shri Mudassir SDPO Domana Jammu
25	WPC No. ___/2025 titeled Ashok Saini and Anr Vs UT of J&K and Ors	Shri Mudassir SDPO Domana Jammu
26	OA No. 176/2024 titled Sajjad Ahmad Sohil Vs UT of J&K and Ors	Shri Kuljit Singh DySP UAPA Cell PHQ
27	HCP No.; 105/2025 titled Aniket Mottan @ Bablu Vs UT of J&K and Ors	Shri Gurmeet Singh SDPO R.S Pura Jammu
28	OWP No. 964/2017 titled Ghulam Mohammad Ahanger Vs State of J&K and Ors	Shri Majid Mehboob SDPO West Srinagar
29	WPC No. 1722/2025 CM No. 4484/2025 titled manzoor Ahmad Parray Vs UT of J&K and Ors	Shri Abdul Hamid DySP Security Kashmir
30	CRM M No. 780/2025 titled Akanksha langeh and OIRs Vs UT of J&K and Ors	Shri Varinder Gupta SDPO AKhnoor Jammu
31	CRM M No. 805/2025 titled Satinder Kour Vs UT of J&K and Ors	Shri Sunil Jasrotia SDPO City South Jammu
32	WPC NO. ___/2025 titled Romit Sadotra Vs UT of J&K and Ors	
33	WPC No. ___/2025 titled Vivek Jandial Vs UT of J&K and Ors	Shri Gurmeet Singh SDPO R.S Pura Jammu
34	WPC No. 1826/2025 CM No. 4801/2025 titled Shameem Ahmad Sheikh Vs UT of J&K and Ors	Shri Abdul Hamid DySP Security Kashmir

*Rayyaguc Jm*